

Non-Government Agencies in Assam in Health Sector

2403. SHRIMATI BASANTI SARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Non-Government agencies in Assam engaged in the Health Sector with financial assistances from the Ministry of Health and Family Welfare;

(b) whether Government monitor their performance; and

(c) if, so, the details and results achieved thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA): (a) to (c) The information is being collected and will be laid on the table of the House.

35-Point Strategy for Jammu & Kashmir

2404. SHRI VIRENDRA KATARIA:
SHRI RAMJI LAL:

Will the PRIME MINISTER be pleased to state:

(a) whether Government have formulated a 35-point strategy to remove the threat of militancy from the State of Jammu and Kashmir; and

(b) if, so, the time by which the Valley is likely to be restored for democratic rule?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) and (b) The Government have a number of steps to contain violence and the activities of the militants and to create conditions conducive to normalisation and the restoration of the democratic institutions in the State of Jammu and Kashmir. These include stepped up vigilance and patrolling on the Border/LOC to prevent infiltration terrorists and weapons, etc., streamlining of the intelligence machinery to enable targetted operations, ensuring close coordination bet-

ween various operational agencies, activation, and increasing the involvement of the State Police in anti-terrorist operations; strengthening of security arrangements in vulnerable and far-flung areas; and securing people's cooperation in anti-terrorist operations.

Simultaneously measures have been taken to step up the pace of development and economic activities in the State; reactivate the civil administration and restore its morale; restore the confidence of the people in the administration; facilitate the activities of the political elements in the State; and encourage the people in strengthening the peace process through confidence building measures, including release of some detainees, etc. these steps have helped to isolate the militants and bring the people into the mainstream of normal life and activity.

The situation is being kept under constant review and a decision about the precise timing of the elections will be taken at the appropriate time in consultation with the Election Commission of India.

Rural Development in J&K

2405. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether Government have released recently a sum of Rs. 48.77 crore for rural development in Jammu and Kashmir State;

(b) whether it is a fact that the two regions of the State viz. Jammu and Ladakh are comparably still very backward politically and economically;

(c) if so, whether Government have issued any directions to the State Government to remove backwardness in these regions; and

(d) by when such directives are likely to be implemented?